

**FORM A**

**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
ACUTA INFOTECH PRIVATE LIMITED**

|   |                                                                                              |                                                                                                                                                                                                                                                                                                           |
|---|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF CORPORATE PERSON                                                                     | Acuta Infotech Private Limited                                                                                                                                                                                                                                                                            |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 24 <sup>th</sup> March 2011                                                                                                                                                                                                                                                                               |
| 3 | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | RoC-Bengaluru                                                                                                                                                                                                                                                                                             |
| 4 | CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                                | U74900KA2011PTC057843                                                                                                                                                                                                                                                                                     |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | No. 76, 3 <sup>rd</sup> Cross, Residency Road, Bengaluru – 560025, Karnataka, India                                                                                                                                                                                                                       |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 26 <sup>th</sup> December 2019                                                                                                                                                                                                                                                                            |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Mr. Thirupal Gorige<br>No. 87, 2nd Floor, 21st Cross,<br>7th Main, N S. Palya, BTM 2nd Stage,<br>Bangalore-560076, India<br>Cell +91 94483 84064<br>LL +91 80 40971818<br>Email: <a href="mailto:gthirupal@gmail.com">gthirupal@gmail.com</a><br>IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 |
| 8 | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 25 <sup>th</sup> January 2020                                                                                                                                                                                                                                                                             |

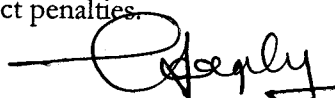
Notice is hereby given that Acuta Infotech Private Limited has commenced voluntary liquidation on 26<sup>th</sup> December 2019.

The stakeholders of Acuta Infotech Private Limited are hereby called upon to submit a proof of their claims, on or before 25<sup>th</sup> January 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27-12-2019  
Place: Bengaluru



Thirupal Gorige  
Liquidator  
IP registration No. IBBI/IPA-  
002/IP-N00016/2016-17/10030

